

Sports Authority of India (SAI) by Ministry of Finance from Financial Year 1997-98 to September, 2010. The annual ceiling on appointment on compassionate ground is 5% of the vacancies in any Group 'C' posts. The cadre restructuring of SAI is under process to meet the present requirement and future aspirations in sports. While presently, 193 applications are pending for compassionate appointment, 11 persons were appointed on compassionate ground between 2010-13.

(d) and (e) No. Sir. All the pensioners, including family pensioners of SAI are getting pension as per norms of under 7th Central Pay Commission.

Awareness among youth on culture and heritage

156. DR. SONAL MANSINGH: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the steps taken to spread awareness on our culture and heritage among the youth;

(b) whether Government is aware that due to the misuse of social media, the youth is gradually attracted towards anti-social elements; and

(c) if so, the steps taken to include the lessons from our rich heritage and culture in curriculum of schools?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJJU): (a) to (c) The information is being collected and will be laid on the table of the House.

Training facilities for sportspersons

157. SHRI VIJAY GOEL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has been augmenting sports infrastructure for practice sessions of the selected athletes/sportspersons for Olympics 2020;

(b) the steps taken for better training and facilities of these sportspersons; and

(c) the details of such steps including the amount allocated for Olympics 2020, if any, including the funds earmarked to States?